142 Written Answers to	[RAJYA SABHA]			Unstarred Questions	
1	2	3	4	5	6
Indian Bank	426	459	720	1672	3255
Indian Overseas Bank	1810	3442	2793	3554	5621
Oriental Bank of Commerce	1058	1469	1921	3580	4184
Punjab & Sind Bank	161	206	424	763	1537
Punjab National Bank	2761	3206	4371	8690	13255
Syndicate Bank	1592	2005	2589	3051	2816
UCO Bank	1540	1665	3090	4020	6905
Union Bank of India	1923	2664	3616	5422	6143
United Bank of India	1020	1372	1356	2176	2964
Vijaya Bank	699	994	1259	1718	1533
Nationalised Banks	26158	35462	42940	66795	95922
State Bank of Bikaner & Jaipur	490	612	835	1651	2119
State Bank of Hyderabad	486	646	1150	2007	3186
State Bank of India	15105	17836	23074	37156	48378
State Bank of Indore	301	493			
State Bank of Mysore	368	595	864	1503	2081
State Bank of Patiala	574	1007	1382	1888	2453
State Bank of Saurashtra					
State Bank of Travancore	549	642	835	1489	1750
SBI Group	17874	21831	28140	45694	59967
Public Sector Banks	44032	57293	71080	112489	155890

Source: RBI (Off-site returns as reported by banks, domestic operations)

FDI limit in insurance sector

 $1303. \ SHRI \ NARESH \ AGRAWAL:$ Will the Minister of FINANCE be pleased to state:

(a) whether Government plans to increase the FDI limit in Insurance sector,

- (b) if so, the details thereof;
- (c) whether Government has studied the impact of such a move on the sector and consumers;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Yes, Sir. Government had introduced the Insurance Laws (Amendment) Bill, 2008 in the Rajya Sabha on 22.12.2008. The Bill, *inter-alia*, provides for enhancement of holdings of equity shares by a foreign company, either by itself or through its subsidiary companies or its nominees, in Indian Insurance Companies, from twenty-six per cent to forty-nine per cent, except in case of insurance co-operative societies where the limit will continue to be 26% as at present.

(c) to (e) Government has proposed to raise the foreign equity capital from 26% to 49%, in order to meet the growing capital requirement of the insurance companies. An increase in FDI limit in insurance sector will help grow the insurance sector, provide much needed capital, potentially increase customer coverage in rural and semi urban areas and fuel employment growth in the country.

Penalising bank officials for sanctioning loans to fraudster

1304. SHRI ARVIND KUMAR SINGH:

SHRI PRABHAT JHA:

Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 835 given in the Rajya Sabha on 13 August, 2013 and state:

- (a) the details of officials of Purvanchal Bank, Narahi branch and SBI, Chitbaragaon in Ballia district found guilty and penalised during 2013 along with the details of offences and penalties imposed, case-wise;
- (b) whether CVC has also ordered enquiry against corrupt officials of Purvanchal Bank and SBI during 2013 for sanctioning loans to fraudsters under KCC on basis of forged documents;
- (c) if so, the details thereof and the outcome thereof, with particular reference to complaints no. 12827/2013 and 13337/2013; and
 - (d) the details of outcome of the enquiry by SBI against its erring officials?